## Sm. 32

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.80/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: M/s. Adata Technology India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S No

NAME

DESIGNATION

SIGNATURE

32-

AJINDYA KURBUKAR Advocate opr. Petitour.

## ORDER CP No.80/66/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 3.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)